

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.92

Dated Guwahati the 28th July, 2023

The following directions are issued for information and compliance by all concerned:-

In the event of any litigation being instituted in any of the Courts in the Districts of Assam, Nagaland, Mizoram and Arunachal Pradesh, wherein any former Hon'ble Judge of the Supreme Court, former Chief Justice of a High Court or former Judge of a High Court and serving Judicial Officers under the jurisdiction of the Gauhati High Court are arraigned as party, the fact of institution of such litigation, shall forthwith be brought to the notice of the Gauhati High Court through the District Judge of the concerned District.

These directions shall come into force with immediate effect.

By Order,
Sd/-

Aparna Ajitsaria


REGISTRAR GENERAL

Memo No. HC. III-07/2015/4163-4152/G

Dated 28.7.2023

Copy to:

1. The Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
4. The Registrar, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun of the Gauhati High Court with a request to circulate the notice among all the Judicial Officers under its Jurisdiction.
5. The all the District & Sessions Judge(s) under the jurisdiction of Gauhati High Court for the State of Assam.
6. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Joint Registrar-cum-OSD (Protocol), Gauhati High Court, Guwahati.
8. The Joint Registrar,(_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
10. The Asstt. Registrar,(_____), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
12. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
13. The Project Manager, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the website of the Gauhati High Court.***
14. The Court Manager, Gauhati High Court, Guwahati.
15. The A.O. (Judicial),_____, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

 28.7.23

REGISTRAR GENERAL